

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**O.A.No.310/00348/2015**

**Dated Friday, the 5<sup>th</sup> day of October, Two Thousand Eighteen**

**PRESENT**

**HON'BLE MRS.JASMINE AHMED, MEMBER(J)  
&  
HON'BLE SHRI R.RAMANUJAM, MEMBER(A)**

S.Ubagaramary,  
W/o A.Mathew,  
72, 3<sup>rd</sup> Cross,  
Lourdu Nagar,  
Villianoor,  
Puducherry 605 110. ... Applicant

By Advocate M/s P.Chandrasekar

Vs.

1.Central Social Welfare Board,  
Rep., by its Chairperson  
Samaj Kalyan Bhawan,  
B-12, Qutub Institution Area,  
New Delhi 110 016.

2.Puducherry State Social Welfare Board,  
Rep., by its Chairperson,  
No.26, 3<sup>rd</sup> Cross Street,  
Santhi Nagar, Puducherry 605 013.

3.Puducherry State Social Welfare Board,  
Rep., by its Secretary, No.26, 3<sup>rd</sup> Cross Street,  
Santhi Nagar, Puducherry 605 013. ... Respondents

By Advocate Mr.R.Syed Mustafa

**ORDER**

**(Pronounced by Hon'ble Mrs.JASMINE AHMED, Judicial Member)**

None for the applicant. It is perused from the order sheets that the counsel for the applicant was not present before this court consecutively from 16.03.2018 onwards. The matter was listed on 16.03.2018, 18.06.2018, 12.07.2018, 13.08.2018, 31.08.2018 and on these dates there was no representation for the applicant. Thereafter, the matter is listed today and today also neither the applicant nor the counsel for the applicant present. We feel that the applicant has lost interest in pursuing the matter.

2. Accordingly, OA is dismissed for default.

(R.RAMANUJAM)  
MEMBER (A)

(JASMINE AHMED)  
MEMBER (J)

05.10.2018

M.T.